

HIGH COURT OF DELHI: NEW DELHI

INSTITUTION, DISPOSAL AND PENDENCY OF IPR AND NON-IPR COMMERCIAL CASES BEFORE COMMERCIAL DIVISION DURING THE MONTH OF AUGUST, 2026

COMMERCIAL CASES (IPR)				
COMMERCIAL DIVISION CATEGORIES OF CASES	PENDENCY AS ON 01.08.26	INSTITUTION	DISPOSAL	PENDENCY AS ON 31.08.26
CIVIL SUITS (COMM)	3033	97	71	3059
CIVIL ORIGINAL (COMM-IPD-TM)	1108	37	6	1139
CIVIL ORIGINAL (COMM-IPD-CR)	200	4	2	202
CIVIL APPEAL (COMM-IPD-GI)	0	0	0	0
CIVIL APPEAL (COMM-IPD-PAT)	144	12	10	146
CIVIL APPEAL (COMM-IPD-PV)	3	1	0	4
CIVIL APPEAL (COMM-IPD-TM)	145	0	6	139
CIVIL APPEAL (COMM-IPD-CR)	15	0	0	15
CIVIL ORIGINAL (COMM-IPD-PAT)	57	1	2	56
CIVIL ORIGINAL (COMM-IPD-PV)	0	0	0	0
CIVIL ORIGINAL (COMM-IPD-GI)	0	0	0	0
TOTAL	4705	152	97	4760

COMMERCIAL CASES (NON-IPR)				
COMMERCIAL DIVISION CATEGORIES OF CASES	PENDENCY AS ON 01.08.26	INSTITUTION	DISPOSAL	PENDENCY AS ON 31.08.26
CIVIL SUITS (COMM)	1504	30	12	1522
ORIGINAL MISC. PET. (I) (COMM)	249	69	45	273
ORIGINAL MISC. PET. (T) (COMM)	69	11	13	67
ORIGINAL MISC. PET. (J) (COMM)	0	0	0	0
ORIGINAL MISC. PET. (E) (COMM)	13	4	0	17
ORIGINAL MISC. PET. (COMM)	2643	46	55	2634
ORIGINAL MISC. PET. (ENF.) (COMM)	1083	24	30	1077
ORIGINAL MISC. PET. (EFA) (COMM)	46	1	2	45
ARBITRATION APPEAL (COMM)	74	7	9	72
ORIGINAL MISC. PETITIONS (MISC.) (COMM)	119	117	97	139
COUNTER CLAIMS (COMM)	177	5	1	181
CIVIL SUITS (COMM) (INFRA)	2	0	0	2
TOTAL	5979	314	264	6029